



2025:DHC:8481-DB



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\* **IN THE HIGH COURT OF DELHI AT NEW DELHI**

+ RFA(COMM) 54/2025, CM APPL. 5027/2025

SHEMFORD FUTURISTIC SCHOOL

JAMMU AND ORS

.....Appellants

Through: Mr. Neeraj Kumar, Adv. for  
Mr. Rinendra Kumar, Adv.

versus

SHEMFORD SCHOOLS PVT LTD

AND ANR

.....Respondents

Through: Mr. Abhiraj Jayant, Adv.

**CORAM:**

**HON'BLE MR. JUSTICE C. HARI SHANKAR**

**HON'BLE MR. JUSTICE OM PRAKASH SHUKLA**

**ORDER (ORAL)**

**22.09.2025**

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**C. HARI SHANKAR, J.**

1. Mr. Neeraj Kumar, who appears on behalf of Mr. Rinendra Kumar, learned Counsel for the appellants submits that he has instructions to withdraw the appeal. Learned Counsel for the respondents has no objection.

2. Accordingly, the appeal is dismissed as withdrawn.

**C. HARI SHANKAR, J.**

**OM PRAKASH SHUKLA, J.**

**SEPTEMBER 22, 2025/aky**